

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1809

ANSWERED ON:05.12.2005

RE- INTRODUCTION OF OLD MOLECULE WITH A NEW ONES .

Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita;Singh Shri Kirti Vardhan

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has come across cases where the Pharma companies have re-introduced/replaced old molecule with a new ones and sold under the same brand name ;
- (b) if so, the details thereof ;
- (c) whether the Government has constituted any committee/task force in this regard ;
- (d) if so, the suggestion made by the committee/task force; and
- (e) the action taken/being taken by the Government in this regard ?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

- (a)and (b): Approval of drug formulations alongwith their brand name is granted by the concerned State Licensing Authorities. Manufacturers may sometime modify the composition of their formulation in order to improve it or to substitute an obsolete active ingredient while retaining the same brand name and indications.
- (c) : No such committee/task force has been constituted specifically for this purpose.
- (d)and(e) : In view reply to (c) above, do not arise.